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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMETARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu

Subject:- Authorisation for operating on the Treasury Office, Khaltsi instead of Treasury Office, Nobra by the Additional Special Mobile Magistrate, Leh.

GOVERNMENT ORDER NO: 4336 - LD (A) of 2017.
D A T E D: 13 - 09 - 2017.

Sanction is accorded to the authorization for operating on the Treasury Office, Khaltsi instead of Treasury Office, Nobra by the Additional Special Mobile Magistrate, Leh w.e.f. 01.09.2017 subject to the following conditions:-

- i. *The Treasury Officer, Nobra, will close the accounts of the Additional Special Mobile Magistrate, Leh & transfer the balances on gross basis to the Treasury Khaltsi, District Leh after observing all codal formalities and conditions prescribed under SRO-360 dated 04.07.1981 for further operations by the said DDO.*
- ii. *Before operating funds upon Treasury Khaltsi, Additional Special Mobile Magistrate, Leh will produce a certificate of closure of his accounts from Treasury No District Leh."*

This issues with the concurrence of Finance Department conveyed vide its ~~vide~~ U.O. No. DGAT / T-219 / COT / K2 / 03 / 80 dated 30.08.2017.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law Justice and P.A.

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No: LD(A) 2008/42

Dated : 13 -09-2017.

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Principal Accountant General, J&K, Srinagar.
3. Registrar General, J&K High Court, Srinagar.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
5. Director, Archives, Archaeology and Museums, J&K, Srinagar.
6. Additional Special Mobile Magistrate, Leh at Khaltsi.
7. Special Assistant to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
8. Special Assistant to the Hon'ble Minister for State Law, Justice and Parliamentary Affairs for information of the Hon'ble MoS.
9. Treasury Officer, Khaltsi
10. Treasury Officer, Nobra.
11. In charge Website, Department of Law Justice and Parliamentary Affairs.
12. Private Secretary to Commissioner / Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
13. Concerned file.
- 14.

Ashish Gupta
13.09.17

(Ashish Gupta)

Assistant Legal Remembrancer,
Department of Law, J & PA.

13/9/2017